

Statement*Allocation and Offtake of Rice and Wheat made during
2012-13 TO 2014-15 under TPDS*

(in lakh tons)

Year	Allocation			Offtake		
	Rice	Wheat	Total	Rice	Wheat	Total
2012-13	271.40	233.28	504.68	252.27	196.48	448.76
2013-14	268.49	232.53	501.02	245.15	200.11	445.26
2014-15	304.20	215.92	520.12	255.92	189.94	445.86

*Allocation and offtake of rice & wheat of special ad-hoc additional allocations made for
BPL families during 2012-13 To 2014-15 under TPDS*

(in lakh tons)

Year	Allocation			off take		
	Rice	Wheat	Total	Rice	Wheat	Total
2012-13*	45.58	25.63	71.21	37.24	18.02	55.26
2013-14	30.92	19.07	0.05	11.80	3.58	15.39
2014-15	27.81	2.04	29.85	19.75	1.71	21.47

*Additional allocation for 2012-13 also includes additional allocation of 14,79,235 tons of rice and 6,42,002 tons of wheat made for the poorest/backward districts across the country.

Establishment of irradiation plants

708. DR. CHANDAN MITRA : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is contemplating using large scale nuclear irradiation technology for increasing the shelf life of fruits and vegetables, if so, the details thereof, and

(b) the steps taken by Government for establishing irradiation plants for the purpose alongside warehouses of Central Warehousing Corporation and Food Corporation of India, especially those situated around metro cities for the benefit of farmers?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) Government has already issued generic approval *vide* notification no. G.S.R. 158 dated 26th June, 2012 [Atomic Energy (Radiation Processing of Food and Allied Products) Rule, 2012] for irradiation of food and allied products including fruits and vegetables. Irradiation technology has been established

and based on this technology already 15 commercial irradiation plants are operational in the country in Private, Semi Government and Co-operative Sector. Besides, 2 plants are operated by Department of Atomic Energy (DAE) and one plant of DAE is operated on lease by a private entrepreneur. Most of these plants are capable for irradiation of fruits & vegetables for increasing shelf life.

(b) There is no proposal to establish irradiation plants alongside warehouses of Central Warehousing Corporation and Food Corporation of India as fruits and vegetables are not stored in these warehouses.

Raids to curb prices of foodgrains and pulses

†709. MIR MOHAMMAD FAYAZ: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has resorted to large scale raiding in some States in order to curb the spiraling price rise of foodgrains and pulses, if so, the details thereof; and

(b) the action taken against the hoarders?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) and (b) As on date, foodgrains are not under stock limits. As regards pulses, the State Governments have been empowered to impose stock limits. As per the delegation of powers, the States and UTs are the enforcement agencies for the Essential Commodities Act 1955 and the Prevention of Blackmarketing and Maintenance of Supplies of essential Commodities Act, 1980. The raids are to be conducted by the State Governments/UTs against hoarders of any essential commodities covered under the Orders of Stock limits. The details of raids conducted on the wholesalers & retailers by some of the States during 2015 are given in the Statement-II (*See below*). The details of the raids conducted by the States on dealers of Pulses during 19.10.2015 till 01.12.2015 are given in the Statement-I.

Statement-I

Enforcement data under Essential Commodities Act, 1955

(Pulses)

(Between 19.10.2015 to 01.12.2015)

Sl No.	State	Raids conducted, quantity seized and quantity disposed (MT)			
		Raids	Qty seized	Qty disposed	Balance
1	2	3	4	5	6
1.	Chhattisgarh	112	5447.93	2471.39	2976.54
2.	Haryana	1108	14.60	Nil	14.60

†Original notice of the question was received in Hindi.